

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ) No. 456 of 2013**

Hare Krishna Chaudhary @ Hare Krishna Choudhary

... Appellant

Versus

The State of Jharkhand through CBI ... Respondent

With

**Cr. Appeal (SJ) No. 443 of 2013**

With

**Cr. Appeal (SJ) No. 460 of 2013**

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellant

: Mr. Somitra Baroi Adv.

For the CBI

: Mr. B.K. Prasad, Adv.

03 / 25.06.2020

Heard the parties through Video Conferencing.

Learned counsel for the appellants pray for time.

Prayer for time is allowed as the last chance.

List these appeals twelve weeks after the lockdown is over.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-